

(e) if so, the outcome thereof?

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) and (b). There was some shortfall in nominations of ships by Japanese Steel Mills in April due to congestion at the Japanese Ports.

(c) There is no loss of foreign exchange as the shortfall in April will be made up in subsequent months. However, production Bailadilla project No. 5 was stopped for eight days from 17.4.90 to 24.4.90.

(d) and (e). MMTC had taken up the matter with the Japanese buyers as a result of which adequate number of vessels have been nominated for shipment during May and June, 1990.

### Foreign Tourism in Pushkar and Ajmer (Rajasthan)

10527. PROF. RASA SINGH RAWAT: Will the Minister of TOURISM be pleased to state: the number of foreign tourists who visited the famous pilgrim spot, Pushkar and Dargah Sharif Ajmer in Ajmer district of Rajasthan and the total revenue earned from them during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): According to information available from the State Government, the number of foreign tourists, who visited Pushkar and Ajmer during the last 3 years, are given below:—

Year	No. of foreign tourists	
	Pushkar	Ajmer
1	2	3
1987	11,187	6,657
1988	11,889	7,553
1989	14,104	8,097

Foreign exchange earnings from tourism are not estimated State-wise or place-wise.

[*English*]

### Transfer Policy for Executives of ITDC

10528. SHRI MITRA SEN YADAV: Will the Minister of TOURISM be pleased to state:

(a) whether the ITDC have constituted a High Powered Committee of Dr. Executives in 1989-90 to formulate concrete and exhaustive transfer policy/Rules for its executives in all units/divisions throughout the country;

(b) if so, whether Committee have formulated the transfer policy/rules;

(c) if so, the broad outlines of the

transfer rules as recommended by the Committee and the date by which these rules are likely to be notified and implemented in ITDC;

(d) whether the exhaustive and concrete transfer rules similar to the above would be formulated and implemented in case of non-executives of ITDC and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) to (e). Does not arise.

**Ban on Films Imported by Non-Resident Indians**

10529. SHRI DHARMESH PRASAD VARMA:  
SHRI P.M. SAYEED:  
SHRI MANIKRAO HODLYA GAVIT:  
SHRI R.N. RAKESH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to ban import of films by NRIs;

(b) if so, the reasons therefor;

(c) whether it has also been decided to import films through the National Film Development Corporation; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). Government is

reviewing the policy of import of feature films by NRIs.

(c) and (d). As per the Import & Export Policy for the period April 1990 to March 1993-Vol.I announced by the Government National Film Development Corporation is already importing films including video rights of foreign feature films and video films. Imports are made by NFDC under Open General Licence on the basis of foreign exchange released by the Government in its favour.

**Second Report of Ninth Finance Commission**

10530. SHRI DHARMESH PRASAD VARMA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have found some anomalies in the Second Report of the Ninth Finance Commission; and

(b) if so, the details thereof and the steps taken by Government for the removal of anomalies?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No, Sir.

(b) Does not arise.

**ADB's Concessional Assistance to India**

10531. SHRI KUSUMA KRISHNA MURTHY:  
SHRI BALASAHEB VIKHE PATIL:

Will the Minister of FINANCE be pleased to state:

(a) whether India has recently been able to get concessional assistance from the